

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 48 of 2019

IN THE MATTER OF:

UFO Moviez India Ltd. & Anr.

...Appellants

Versus

**Union of India, Ministry of Corporate
Affairs, through the Regional Director,
Western Region.**

...Respondent

Present

For Appellant:

For Respondent: Mr. C. Balooni, Assistant Director for R-1

ORDER

06.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 3rd September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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